

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

04. I.A. 2455/2022 (30)

In

*C.P.(IB)-315(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Aasan Corporate Solutions Pvt Ltd
V/s.
Nirmal Lifestyle Reality Pvt Ltd.

Appearance

For Resolution Applicant: Sr. Counsel Mr. Andhyanijina a/w Adv.
Aditya Shiralkar, Ms. Akanksha Agarwal.

For Applicant/Workmen : Adv. Jane Cox, a/w Adv. Rohini
Thyagarajan (IA 2415/2023)

For Committee of Creditors : Adv. Ankit Lohia

SECTION 09 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Relist the matter on 29.07.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)